

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00786/2018

Jabalpur, this Wednesday, the 26th day of February, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Raghbir Singh Jakhar, S/o Sultan Singh,
D.O.B.-15.03.1950, Retd. Asst. Supervisor,
Mob. No. 9860288251, R/o 1 Sapan Lok colony,
Kishan Ganj, Mhow, Indore M.P.
C/o.....

-Applicant

(By Advocate –**Shri S.K.Nandy**)

Versus

1. Union of India, through its Secretary, Ministry of Defence, New Delhi-110001
2. Dy. Dt. Gen of Mill Farms, QMG's Branch, IHQ of MoD (Army) West Block 3, Wing 7, R.K.Puram, New Delhi-66
3. OIC MF Records, O/o Dy. Dte. Gen of Mill Farms, QMG's Branch, IHQ of MoD (Army), West Block 3 Wing 7, R.K.Puram, New Delhi-66

(By Advocate –Shri D.S.Baghel)

ORDER (ORAL)

Learned counsel for the respondents placed on record the order dated 04.02.2020 and it has been submitted by the counsel for the respondents that the Original Application has become infructuous and the relief has already been granted.

2. This document is taken on record.
3. Learned counsel for the applicant agrees to the order passed by the respondents on 04.02.2020.
4. Resultantly, this Original Application is disposed of as having become infructuous.



**(Ramesh Singh Thakur)
Judicial Member**

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